

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 80 of 2014 &
I.A. NOS. 149, 151 & 221 OF 2014**

Dated : 12th August, 2014

In the matter of

Education Research & Development Foundation

...Appellant (s)

Versus.

C.E.R.C.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 01.09.2014.

COURT MASTER